

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/489/2018
IN

PETITION NUMBER : CP/598/IB/2017


NAME OF THE PETITIONER(S) : Ultratech Cement Ltd

NAME OF THE RESPONDENT(S) : Golden Prosperous Property Developers pvt ltd

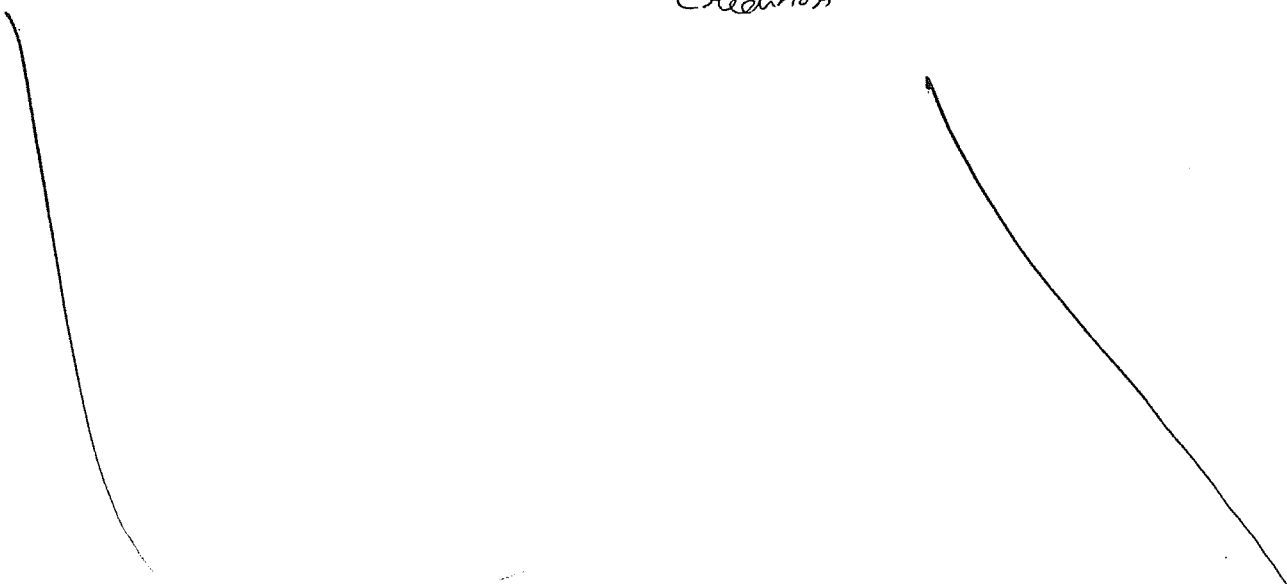
UNDER SECTION :

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

	R. Jayaraman	RA	
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	A. Vidya & B. Shakthipeiyar For M/s. King & Partridge	Counsel for Operational Creditors	
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	R. Jayaraman	Rep. for Operational Creditors	
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(31)

[MA/489/2018 IN CP/598/IB/2017]

ORDER

RP present in person. Counsel for the Operational Creditor present and made submissions. On having the RP filed an application reflecting the COC passing a resolution for dismissal of this case as stated U/s 12A of IBC, this CP/598/IB/2017 is hereby **dismissed as withdrawn.**

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr